

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1271/2023

DHARAMPAL & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 138323/2022 - EXEMPTION FROM FILING O.T. AND IA No.
186156/2023 - GRANT OF BAIL)

Date : 10-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) M/S. V. Maheshwari & Co., AOR
Mr. Nagendra Singh, Adv.
Mr. Naman Raj Singh, Adv.
Mr. Akash Choudhary, Adv.
Mr. Sandeep Kumar, Adv.
Mr. K.k. Sharma, Adv.
Mr. Mohd. Alim Khan, Adv.

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Mr. Ashish Pandey, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Ankur Rana, Adv.
Mr. Dharam Raj Ohlan, Adv.
Mr. Bharpur Singh, Adv.
Mr. Prateek Rai, Adv.

UPON hearing the counsel the Court made the following
O R D E RIA No. 186156/2023

Learned counsel for the applicant seeks leave to withdraw the instant application with liberty to file the application after sometime if the appeal is not taken up for hearing.

Hence, application is disposed of as withdrawn.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT(DIPTI KHURANA)
ASSISTANT REGISTRAR

